

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 105  
CP (IB) No. 45/CB/2023

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Daga Power Systems & Engineers Pvt. Ltd.

.....Applicant

V/S

ASB Energy Systems And Construction Pvt. Ltd.

.....Respondent

**Order delivered on 01/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)

Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. Shovan Ghosh, Adv.

For the Respondent

Mr. Gopinath Nayak, PCS

**ORDER**

Learned counsel Mr. Shovan Ghosh appeared for the Operational Creditor/Petitioner.

Learned authorised representative PCS Gopinath Nayak appeared for the Corporate Debtor/Respondent.

Pleadings are complete.

List the matter for final hearing on 08.08.2024.

Sd

**Balraj Joshi**  
**Member (Technical)**

Sd

**H.V. Subba Rao**  
**Member (Judicial)**